

INDIA JURIS

WORLD PRACTICE

Asia Europe USA UK Middle East Africa

18 July 2018

In this issue:

- **New Merger and Takeover Rules Come Into Force**
- **Commonwealth Countries Unite to Tackle Ocean Plastic Pollution**

New Merger and Takeover Rules Come Into Force

On Monday 11th June 2018 the government made changes to the UK's merger regime to recognise the growing importance of small British businesses in developing cutting edge technology products with national security applications.

In order to address changes in the market, the government amended the threshold tests for businesses in the military, dual-use, computing hardware and quantum technology sectors that are most likely to have implications for our security.

New rules apply to businesses developing military and dual-use technology, computing hardware and quantum technology. Changes to help continue to keep the country safe and maintain UK's global reputation as an open, trading nation and the measures follow a review of the government's approach to foreign investment and national security

[Read more](#)

Commonwealth Countries Unite to Tackle Ocean Plastic Pollution

On 17th July 2018 Countries across the Commonwealth meet to discuss next steps in tackling plastic entering the marine environment.

Four more countries have signed up to UK and Vanuatu-led efforts to tackle ocean plastic, announced Environment Minister Thérèse Coffey today as she hosted the first meeting of the Commonwealth Clean Oceans Alliance (CCOA).

The Alliance, which was announced by the Prime Minister during the Commonwealth Heads of Government Meeting in London (16-18 April), aims to unite countries around the Commonwealth so they can work together to turn the tide on plastic entering the marine environment. It sees each country pledging to take action - be this by a ban on microbeads, a commitment to cutting down on single use plastic bags, or other steps to eliminate avoidable plastic waste.

Three months on, Australia, Fiji, Kenya and St Lucia have now formally joined the Alliance and will sit alongside New Zealand, Sri Lanka and Ghana to create a nine-strong coalition in the fight against plastic pollution.

[Read more](#)

INDIA JURIS

F-116

Lajpat Nagar-1

New Delhi - 110 024, India

Ph: +91-11-29814816 / 29814817

Fax: +91-11-29815116

E: newdelhi@indiajuris.com

www.indiajuris.com

International Desks

Asia & Australia

M.P.Mehani

asia@indiajuris.com

Americas

Shivkumar Idnani

americas@indiajuris.com

UK & Europe

Sameer Rastogi

europe@indiajuris.com

Africa

Rahul Gupta

africa@indiajuris.com

Middle East

Dinesh Sabharwal

middleeast@indiajuris.com

